- (fc)' whether the Indian Commercial Piloty' Association has decided to fedycot the controversial aircraft;
- (d) ii sio, the grounds on which they objected  $t_0$  undertake the duty of flying A-320 aircraft;
- (e) whether Government's attention has been drawn to a news-item which appeared in the "patriot" captioned "Pilots to give A-320s a wide birth"; and
- (Y) if so, what is Government's reaction theseto?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) and (h) A Technical Committee under the Chairmanship of Air Marshal S. B. Ramdas was appointed to evaluate the state of preparedness of Indian Airlines for safe operation of the A-320 aircraft. The Committee has submitted its interim and final reports in which it has recommended that A-320 aircraft could be einduct-ed in a phased manner after implementing the recommendations of the Committee. The Government have accepted the recommendations of the Committee. Indian Airlines is taking necessary steps in this regard and is fully geared to implement the recommendations of the Committee, The operation of the A-320 fleet is expected to be resumed in a phased manner shortly.

- (c) No, Sir.
- Cd) Does not arise.
- (e) Yes, Sir.
- (f)' The training programme was discussed with the Indian Commercial Pilots Association CICPA) and amicably settled. The pilots have since joined the training course.

## दिल्ली प्रशासन द्वा घटिया किस्म की ग्रीषधां की खरीद

894. थी बलराम सिंह यादव: श्रीमती कैलाशपति :

न्या स्वास्थ्य ग्रीर परिवार कस्याण मंत्री यह बताने की कुपा करेंगे कि:

(क) क्या सरकार का ध्यान 27 ज्न, 1990 को इंडियन एक्सप्रेस में प्रकाशित "दिल्ली एडिमिनिस्ट्रेशन वाईज सब स्टेन्डर्ड ड्रग्स' शीर्षक के समाचार की ग्रोर गया है;

to Questions -

- (ख) यदि हां, तो क्या सरकार ने इस मामले की जांच करायी है;
- (ग) यदि हां, तो उसके ब्यौरे क्या हैं ; भौर
- (घ) यदि नहीं, तो उसके कारण हैं ?

स्वास्थ्य श्रौर परिवार कल्याण मंत्रालय के राज्य मंत्री (श्री रशीद मसुद) दिल्ली प्रशासन से प्राप्त हुई सूचना अनुसार उत्तर इस प्रकार है :—

## (क) जी, हां।

(ब) से (घ) स्वास्थ्य सेवा निदे-शालय ने 40 मि० ग्रा॰ क्लोरीन की गोलियां (ग्राई०एस०ग्राई० मार्क) 1009 हजार पैकटों जिनमें से प्रत्येक पैकेट में 25-25 गोलियों **年 40** रंग विशेषकर काले रंग के पोलीरीन के बैंग होते हैं। श्रीर उसी पैंकिंग में 25 मि॰ग्रा॰ क्लोरीन की गोलियों (ग्राई॰ एस० प्राई० मार्क) की खरीद के लिए 8-5-1990 तक खुली निविदायें ग्रामं-व्रितकी थीं।

इसके जवाब में 6 फर्मों ने अपनी-ग्रपनी निविदा दरें भेजी जिनमें से तीन फर्मों नामतः (1) वाटरेकेम लेबोरेटरीज, हैदराबाद (2) श्रोमन ड्रग प्रा० लि०, भोपाल तथा (3) गुड़िमड़ि इन्टरप्राइ-जेज इंडिया, दिल्ली में ब्राई०एस० ग्राई० मार्क के लिए कोट किया। निम्नतम दर होने के कारण क्लोरीन 25 मि०ग्रा० ग्राई०एस०ग्राई० मार्क गोलियां सप्लाई करने के लिए मैसर्स वाटरकेम लेबोरेटरीज को सप्लाई द्यादेश दिया गया। इस फर्म ने क्लोरीन की जो गोलियां सप्लाई की वे ग्राई०एस० ग्राई मार्क की नहीं थी इस लिए सप्लाई ग्रादेश को रह कर दिया गया भौर उस फर्म से गोलिया वापस उठा लेने का अनुरोध किया गया । दूसरी

निम्नतम दर कोट करने वाली फर्म मैंसर्स ग्रोमन प्रा० लि०, भोपाल से सम्पर्क किया गया भौर उन्हें सप्लाई करने का भादेश दिया गया। इस फर्म ने क्लोरीन 25 मि०ग्रा० ग्राई०एस०ग्राई० मार्क वाली गोलियां सप्लाई की हैं। उपरोक्त को देखते हुए घटिया श्रोषघ खरीदने का प्रश्न हो नहीं उठता।

## Price of Ctivulinic Acid plus Amoxicillin

- 895. SHRI MOHD. KHALEELUR RAHMAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:
- (a) what was the price first fixed for Clivulinic Acid plus Amoxicillin for formulations and what was the price fixed after review:
- (b)' what were the main reasons for revisiong the price after review;

- C'c) whether it ig a fact that this combination is being imported <sup>at</sup> fabulous price;
- (d) if so, what is the CIF price at which it was imported in 1989-90 arid what is the indigenous price of Amoxicillin;
- (e) whether it is a fact that his Ministry has received any complahy; of over invoicing; and
- (?) if so, ' what action has been taken thereon?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. 3. GURUPADASWAMY) (a) 'Augmentin is the brand name of formulations manufactured by M/s. German Remedies based on Clavulanic Acid plus Amoxicilliig Sodium. The requisite information is as under:

S. Nam; of the formu	lation No.	Price initially including	fixed ED	Price fixed after review with ED
		Rs.	_	Rs.
1. Augmentin Injection (One vial) .		33- 70		59'94
2. Augmentin Tebitets 6's bottle		48 00		74 22
3. Augountin Tablets 5 6 strips .		2W 00		376-66

- Ob) The upward increase in the price of Augmenting range of formulations was based on the fresh date placed before the Government by the concerned Company.
- (c) and (d) The notified price of Amexicilling Trihpdrate is Rs. 2365/ kg- The rest of the information will be collected and laid on the Table of the House.
- (te) and (f) One letter from an Hon'ble Member of Parliament has been received on the subject on which appropriate action has been takeii.

## Provision of set offs under Drug Prices Control Order

- 896. SHRI MOHD. KHALEELUR RAHMAN: Will the Minister of PET-ROLEUM AND CHEMICALS be pleased to state:
- (a) whether his attention has been drawn to the news-item which appeared in the 'Hindustan Times' of the 29th July, 1990 captioned "Centre may issue notice to Drug Industry soon";
- (b) if so, whether it is a fact that there is no provision of set offs in the Drug Prices Control Order;